

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India

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No. HR-13011/2/2024-IBBI/915

Dated:- 23 June, 2025

NOTICE

Subject: Appointment of General Manager/Deputy General Manager on deputation basis.

The Insolvency and Bankruptcy Board of India (IBBI), a statutory body established under the Insolvency and Bankruptcy Code, 2016, invites applications for 01 (one) post of General Manager/ Deputy General Manager on deputation basis from eligible officers currently working in Government, RBI, Banks, Financial Institutions, Regulatory Bodies, Statutory Bodies and Academies.

- 2. The eligibility criteria for this post and other details for submitting applications are given in the Annexure-A.
- 3. The applications in the format given at Annexure-B, complete in all respects, may be submitted to the undersigned at the address stated above or submitted over mail to personnel@ibbi.gov.in and kk.giridhari75@ibbi.gov.in through proper channel, so as to reach us by the last date. The last date of submission of application would be 60 days from the date of publication of vacancy notice in Employment News.

(Ravi Kumar Vashisht) Deputy General Manager 011-23462870

Clarliet

Encl.: As above.

- 1. Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with a request to get this notice placed on the Ministry's website.
- 2. Information Technology Division, IBBI with a request to get this notice placed on IBBI website.

ANNEXURE-A

Details of appointment of General Manager / Deputy General Manager on deputation basis.

Name and number of Posts: General Manager/ Deputy General Manager - 01 (one)

- 1. The number of posts notified are 01 (one), but IBBI reserves the right to fill up more /less number of posts or not to fill up the posts at all.
- The selected officers can be posted or transferred anywhere in India by IBBI. IBBI's
 head office is currently in Delhi. While the Insolvency and Bankruptcy Code, 2016
 provides for head office of IBBI to be in National Capital Region, it may have other
 offices across India.
- 3. The age for deputation shall not be more than 55 years as on the closing date for receipt of applications.
- 4. The appointment for the post will be on deputation basis for an initial period of three (3) years, which shall be extendable by one year at a time subject to mutual consent.

Note:

- (i) Deputationist shall not be eligible for consideration for appointment by promotion.
- (ii) The period of deputation including period of deputation in another ex cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government, shall ordinarily not exceed three years. It may be extendable for another two years and the maximum period of deputation shall be as per DoPT Guidelines.
- 5. The candidates shall route their applications through their employers.

I. Pay and Allowances:

- (a) IBBI has adopted pay on the pattern of SEBI pay scales for its executives.
- (b) The present pay for General Manager is Rs 117150-3700(1)-120850-3900(2)-128650-4100(3)-140950-5000(5)-165950 (12 Years) and for Deputy General Manager is Rs. 110050-3550(2)-117150- 3700(5)-135650-3900(1)- 139550 (9 Years). Other benefits including House allowance, Transport, LFC and Medical Benefits will be admissible. The pay of the officers joining IBBI on deputation basis will be fixed under pay scale of IBBI and he will be entitled for other benefits/perks admissible in IBBI. The rate of Dearness Allowance as on 31st May, 2025 is 53.35 percent which is revised on quarterly basis.

II. Eligibility for Deputation:

(i) For the post of General Manager :-

(a) For officers of RBI, Banks, Financial Institutions, Regulatory Bodies, Statutory Bodies and Academies:

i. Officers with not less than fourteen years of experience in officer cadre of which minimum seven years experience in the field of Law, Finance, Economics, Accountancy or Administration.

ii. Desirable educational qualification:

Master of Business Administration with specialisation in Law or Finance or Economics or Accountancy

or

Post Graduate in Law or Finance or Economics and Accountancy from a recognised University or Institution with knowledge of Insolvency or Bankruptcy issues

(b) For officers in Government:

Group A Officers from All India Service or Central Civil Services,-

- (i) holding regular post in level 13 (Rs. 123100-215900) in the Pay Matrix; or
- (ii) with three years of regular service in the grade rendered after appointment thereto on regular basis in level 12 (Rs. 78800-209200) in the Pay Matrix.

Desirable:

Experience in the field of Law, Finance, Economics, Accountancy or Administration with knowledge of insolvency or bankruptcy issues.

(ii) For the post of Deputy General Manager:

(a) For officers of RBI, Banks, Financial Institutions, Regulatory Bodies, Statutory Bodies and Academies:

i. Officers with not less than eleven years of experience in officer cadre of which minimum five years' experience in the field of Law, Finance, Economics, Accountancy or Administration.

ii. Desirable educational qualification:

Master of Business Administration with specialisation in Law or Finance or Economics or Accountancy or

Post Graduate in Law or Finance or Economics and Accountancy from a recognised University or Institution with knowledge of Insolvency or Bankruptcy issues

(b) For officers in Government:

Group A Officers from All India Service or Central Civil Services,-

- (i) with regular service in level 12 (Rs. 78800-209200) in the Pay Matrix; or
- (ii) with three years of regular service in the grade rendered after appointment thereto on regular basis in level 11 (Rs. 67,700-2,08,700) in the Pay Matrix.

Desirable:

Experience in the field of Law, Finance, Economics, Accountancy or Administration with knowledge of insolvency or bankruptcy issues.

III. Instructions:

- 1. How to Apply:
 - **a.** Applications shall be made in the prescribed format as given at Annexure B.
 - **b.** Applications shall be submitted through proper channel along with copies of Annual Performance Appraisal Reports of the last three years and vigilance clearance.
 - **c.** Applications shall be submitted to Deputy General Manager (HR), 7th Floor, Mayur Bhawan, Connaught Place, New Delhi -110001 or submitted over mail to personnel@ibbi.gov.in and kk.giridhari75@ibbi.gov.in.
 - **d.** The last date for submission of application duly forwarded by employer is 60 days from the date of publication of vacancy notice in Employment News.
 - **e.** Incomplete application or application submitted in a different format is liable to be summarily rejected.
- 2. Applications which are received after the prescribed date will not be considered. The Board takes no responsibility for any delay in receipt of application or loss thereof in postal transit.
- 3. Mode of selection would be interview. The Board reserves the right to modify the selection procedure, if deemed fit.
- 4. Outstation candidates called for interview will be reimbursed 'Y' class Air fare for the to and fro journey by the shortest route from the place of their residence, to the place of interview, subject to submission of necessary documentary evidence.
- 5. The candidates shall route their applications through their employers. A copy of application marked 'Advance Copy' may be sent to the given address. It is clarified that any form of conditional forwarding from the employer or applications received without certificate of employer shall be summarily rejected.
- 6. The Board reserves the right to raise the minimum standards in respect of qualification and experience of candidates. Thus, merely fulfilling the eligibility conditions laid down in the advertisement as regards qualifications and experience, would not automatically entitle any candidate for shortlisting to the post in question.
- 7. Canvassing or bringing any undue influence in any form will disqualify the candidate.
- 8. Any candidate who knowingly or wilfully furnishes incorrect or false particulars or suppressed material information, their candidature will be liable to be cancelled at any stage of the selection. If the candidate qualifies in the selection process and subsequently, it is found that he/she does not fulfil the eligibility criteria, his/her candidature will be cancelled and if appointed, the appointment would be terminated forthwith without any notice or compensation.
- 9. The Board reserves the right to cancel the Advertisement fully or partly on any grounds.
- 10. The decision of Board in all matters would be final and binding, and no correspondence in this regard would be entertained.

APPLICATION FOR THE POST OF GENERAL MANAGER /DEPUTY GENERAL MANAGER IN THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA ON DEPUTATION BASIS

Post Applied for:	General N			
Deputy General Ma				
Specialization (If any):				
	Specialization in	Please tick		
	Economics			
	IT			
	Law			
	Finance			
	Administration			
C	1 / 0/1			
Gender: Male / Fe	male / Others			
Name of the Candidate:				
Name of the Candidate.				
(IN CAPITAL LE	TTERS)			
Father's/Mother's/Hus	sband's Name:			
(IN CAPITAL LE	TTERS)			
Date of Birth (DD/MM.	/YY)			
,	,			
Aadhaar Number:				
*				
Address for communica	ntion:			
*				
Email address				
(All communications fr	om the IBBI will be m	ade to this e-mail	address gi	ven by you).

10.	Contact	NI	1
111	Contact	Millim	nerc:
IU.	Comaci	muni	UCIO.

Landline			
Mobile			

11. Educational / Professional / Technical Qualification (Starting from Class 12th onwards). Please attach a separate sheet if required.

Examinatio n passed	Discipline/ Specializatio n /Subject	Board/Un iversity	Year of Passin g	Duratio n of Course (In Months)	Percentage of marks	Divisio n

12. Experience starting from present to previous. Please attach a separate sheet if required.

(Please specify period and nature of deputation undertaken earlier and details thereof).

	Total Experience:			Months
Department / Organisation	Designation and Pay Band and Grade Pay / Scale	From	То	Brief description of duties

- 13. Please state whether you meet eligibility criteria? Yes / No
- 14. Please explain how you are eligible:-

Sr No	Criteria	Total Period	
For offi	cers of the Central Government or State Government or Union Territor	ories	
(i) Period of service in the grade rendered after appointment thereto			
	on a regular basis in level 13 (Rs. 123100- 215900) in the Pay		
	Matrix:		
(ii)	Period of service in the grade rendered after appointment thereto		
	on a regular basis level 12 (Rs. 78800-209200) in the Pay Matrix:		
(iii)	Period of service in the grade rendered after appointment thereto		
	on a regular basis level 11 (Rs. 67,700-2,08,700) in the Pay Matrix:		

(iii)	Period of experience in the field of law, finance, economics, accountancy or administration:	
(iv)	Whether have knowledge of insolvency or bankruptcy issues. If	
	yes, please specify:	
For office	cers of RBI, Banks, Financial Institutions, Regulatory Bodies, Statut	ory Bodies and
Academ	ies	200
(v)	Period of experience in officer cadre:	
(vi)	Period of experience in the field of law, finance, economics,	
	accountancy or administration:	
(vii)	Whether have knowledge of insolvency or bankruptcy issues. If yes, please specify:	
	yes, prease specify.	

15. Additional information, if any, which you would like to mention in support of your candidature for the post. (This among other things may provide information with regard to (i) additional academic qualifications, (ii) professional training, (iii) work experience over and above stated in the OM and (iv) Publications).

Declaration to be signed by the Candidate

I hereby certify that above particulars mentioned in the application are correct and true to the best of my knowledge and belief and no material fact/information has been suppressed or concealed there from.

PLACE:	Signature of the Applicant
DATE:	Name:

(Certificate to be furnished by the Employer/Head of office/ Forwarding Authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the records. He/ She fulfils the eligibility criteria as prescribed for the grade applied by him/her. If selected, he/ she will be relieved immediately.

2.	It	is als	О	certi	fied:-	
	(1)	mi	11000			

4.
 5.

- (i) That there is no vigilance/disciplinary case or criminal case pending or contemplated against Shri/Smt/Ms.
- (ii) That his/her integrity is certified.
- (iii) That the photocopies of the ACRs/APARs for the last three years are enclosed.
- (iv) That no major/minor penalty has been imposed on him/her during the last ten years or a list of major/minor penalties imposed on him/her during the last ten years is enclosed (as the case may be).

Place:	Signature
Date:	Name and Designation
	Tel. No
	Office Seal
List of enclosures:	
1.	
2.	
3.	